

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4809**  
TO BE ANSWERED ON 31/03/2022

**FUND ALLOCATION TO JHARKHAND UNDER JJM**

4809. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to provide drinking water to every household across the country under Jal Jeevan Mission-Har GharNal Jal scheme;
- (b) if so, the details thereof and the total funds allocated under the said scheme for various districts in Jharkhand particularly in Bokaro, Giridih, Dhanbad and Ramgarh districts;
- (c) the percentage of households in which tap water is being supplied, State-wise especially in Jharkhand;
- (d) whether a large number of blocks in Bokaro, Giridih and Dhanbad districts are drought prone areas and are facing water crisis;
- (e) if so, the manner in which water supply is proposed to be made available in such areas;
- (f) whether the Government proposes to supply water in the above said districts through canals; and
- (g) if so, the details of the works being carried out in regard thereto?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a) & (b) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) for making provision of potable tap water supply to every rural household, including those in all the districts which *inter alia* include Bokaro, Giridih, Dhanbad and Ramgarh districts of Jharkhand, by 2024. The estimated outlay of the mission is Rs. 3.60 lakh Crore, out of which Central share is Rs. 2.08 lakh Crore.

District wise fund allocations is not made and maintained by this department. However, details of Central fund allocated, fund drawn and fund utilization reported by the State of Jharkhand under Jal Jeevan Mission in 2019-20, 2020-21 and 2021-22 (as on 27.03.2022) is as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Allocation	Fund drawn by the State	Total fund available	Reported utilization	
2019-20	75.79	267.69	291.19	366.98	114.58	119.71
2020-21	268.39	572.24	143.06	411.45	286.62	177.73
2021-22	137.93	2,479.88	512.22	650.15	279.83	343.71

Source: JJM, IMIS

(c) At the time of announcement of Jal Jeevan Mission, out of 18.93 Crore rural households, 3.23 Crore (17%) households were reported to have tap water connections. So far, more than 6.07 Crore (31.42%) rural households have been provided with tap water connections in last two and half years. Thus, as of date, out of 19.32 Crore rural households in the country, 9.31 Crore (48.13%) households are reported to have tap water supply in their homes. As on date, out of 59.23 lakh rural households in the State of Jharkhand, 11.54 lakh (19.47%) households are reported to have tap water supply in their homes. The State/ UT-wise details are **annexed**. Further, the State/ UT, district & village-wise status of tap water connection in rural households, schools and anganwadi centres etc. as reported by States/ UTs are also in public domain and available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

(d) to (g) States plan, design, approve and implement drinking water supply schemes as Drinking Water is a State subject. Government of India supplements the efforts of the States by providing technical and financial assistance. As such details of individual projects/ schemes for rural water supply projects are not maintained at the Government of India level.

For ensuring tap water supply in drought-prone & water-scarce areas/ areas with inadequate rainfall or dependable ground water sources, including those in the State of Jharkhand, provisions have been made under JJM for planning and implementation of bulk water transfer from long distances and regional water supply schemes. In addition, provisions have been made for source recharging, viz. dedicated bore well recharge structures, rain water recharge, rejuvenation of existing water bodies, etc., in convergence with other schemes such as MGNREGS, Integrated Watershed Management Programme (IWMP), 15th Finance Commission tied grants to RLBs/ PRIs, State schemes, CSR funds, etc.

In order to enhance recharge of aquifers, especially in arid and semi-arid areas, State Governments have been urged to strengthen/ extend existing canal networks and/ or build canals so as to transfer surplus flood waters from dams/ reservoirs to ponds/ lakes and other water bodies and also recharge groundwater during monsoon season.

Further, for villages in water-scarce areas, in order to save the precious fresh water, States are also being encouraged to plan new water supply scheme with dual piped water supply system, i.e. supply of fresh water in one and treated grey/ waste water in another pipe for non-potable/ gardening/ toilet flushing use. Moreover, the households in these areas are to be encouraged to use the faucet aerators that save a significant amount of water, in multiple taps they may be using inside their house.

Further, water being a State subject, steps for augmentation, conservation and efficient management of water resources are primarily undertaken by the respective State Governments. For supplementing the efforts of the States, the Central Government has taken various steps for sustainable ground water management in the country. Details are available at:

[http://jalshakti-dowr.gov.in/sites/default/files/Steps\\_to\\_control\\_water\\_depletion\\_Feb2021.pdf](http://jalshakti-dowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Feb2021.pdf)

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**Annex referred in the reply to Lok Sabha Unstarred Question No. 4809 due for reply on 31.03.2022**  
**State/ UT-wise status of tap water connections in rural households**  
 (as on 28.03.2022)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on 15.08.2019	Rural HHs with tap water connection as on 15.8.2019		Total rural HHs as on date	Rural HHs given tap water connections					Rural HHs with tap water supply	
			No.	In %		2019-20	2020-21	2021-22	Total	In %	No.	In%
1.	A & N Islands	0.65	0.29	43.92	0.62	-	0.33	-	0.33	53.98	0.62	100.00
2.	Andhra Pradesh	95.66	30.74	32.14	95.17	1.19	12.77	9.10	23.05	24.22	53.80	56.53
3.	Arunachal Pradesh	2.18	0.23	10.46	2.20	0.13	0.65	0.36	1.15	52.09	1.38	62.43
4.	Assam	63.35	1.11	1.76	63.35	0.49	5.07	15.84	21.40	33.78	22.51	35.53
5.	Bihar	1,83.54	3.16	1.72	1,72.21	28.97	1,03.46	20.59	153.01	88.85	1,56.18	90.69
6.	Chhattisgarh	45.48	3.20	7.03	48.59	0.96	1.51	4.29	6.76	13.91	9.96	20.49
7.	DNH and D&D	0.6	0.00	0.00	0.85	-	0.25	0.61	0.85	100.00	0.85	100.00
8.	Goa	2.63	1.99	75.70	2.63	0.31	0.33	-	0.64	24.30	2.63	100.00
9.	Gujarat	93.03	65.16	70.04	91.77	1.06	10.95	9.18	21.18	23.08	86.35	94.09
10.	Haryana	28.94	17.66	61.04	30.97	1.35	7.91	4.04	13.30	42.96	30.97	100.00
11.	Himachal Pradesh	17.04	7.63	44.76	17.28	1.59	3.79	3.03	8.41	48.66	16.03	92.82
12.	J&K	18.17	5.75	31.67	18.35	2.07	2.16	0.62	4.85	26.41	10.60	57.76
13.	Jharkhand	54.09	3.45	6.38	59.23	0.95	3.00	4.13	8.08	13.65	11.54	19.47
14.	Karnataka	89.61	24.51	27.35	97.92	0.21	3.43	18.80	22.45	22.92	46.96	47.96
15.	Kerala	67.15	16.64	24.78	70.69	0.85	4.04	6.28	11.18	15.82	27.82	39.36
16.	Ladakh	0.44	0.01	3.21	0.43	0.01	0.02	0.09	0.11	26.12	0.13	29.43
17.	Madhya Pradesh	1,21.24	13.53	11.16	1,22.28	4.19	19.87	10.69	34.74	28.41	48.27	39.48
18.	Maharashtra	1,42.36	48.44	34.03	1,46.09	5.45	37.09	11.66	54.20	37.10	1,02.63	70.26
19.	Manipur	4.52	0.26	5.73	4.52	0.04	1.96	0.68	2.69	59.53	2.95	65.27

S. No.	State/ UT	Total rural HHs as on 15.08.2019	Rural HHs with tap water connection as on 15.8.2019		Total rural HHs as on date	Rural HHs given tap water connections					Rural HHs with tap water supply	
			No.	In %		2019-20	2020-21	2021-22	Total	In %	No.	In%
20.	Meghalaya	5.9	0.05	0.77	5.90	0.02	0.87	1.30	2.19	37.20	2.24	37.98
21.	Mizoram	1.27	0.09	7.24	1.33	0.16	0.34	0.13	0.63	47.36	0.72	54.27
22.	Nagaland	3.86	0.14	3.60	3.77	0.02	0.48	0.90	1.40	36.98	1.53	40.66
23.	Odisha	83.06	3.11	3.74	88.34	4.37	15.47	17.08	36.92	41.79	40.03	45.31
24.	Puducherry	1.15	0.94	81.31	1.15	0.06	0.08	0.07	0.21	18.63	1.15	100.00
25.	Punjab	35.07	16.79	47.86	34.40	0.76	8.18	8.53	17.47	50.79	34.26	99.58
26.	Rajasthan	1,01.32	11.74	11.59	1,05.69	1.02	6.81	5.25	13.08	12.37	24.82	23.48
27.	Sikkim	1.05	0.70	67.00	1.05	-	0.10	0.08	0.18	17.10	0.88	84.05
28.	Tamil Nadu	1,26.89	21.76	17.15	1,26.89	0.17	16.13	14.83	31.13	24.53	52.89	41.68
29.	Telangana	54.38	15.68	28.84	54.06	20.18	18.20	-	38.38	70.99	54.06	100.00
30.	Tripura	8.01	0.25	3.06	7.60	0.46	1.42	1.54	3.42	45.00	3.67	48.23
31.	Uttar Pradesh	2,63.39	5.16	1.96	2,64.28	4.66	19.16	6.53	30.34	11.48	35.51	13.44
32.	Uttarakhand	14.62	1.30	8.91	15.18	0.87	4.32	2.56	7.75	51.06	9.06	59.65
33.	West Bengal	1,63.26	2.15	1.31	1,77.23	0.05	12.48	23.08	35.61	20.09	37.76	21.30
	<b>Total</b>	<b>18,93.91</b>	<b>3,23.62</b>	<b>17.07</b>	<b>19,32.00</b>	<b>82.62</b>	<b>3,22.62</b>	<b>2,01.86</b>	<b>6,07.10</b>	<b>31.42</b>	<b>9,30.73</b>	<b>48.17</b>

Source: JIM – IMIS

NR: Not Reported

HH: Household